

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 26TH DAY OF NOVEMBER, 2001

Original Application No.1335 of 2001

CORAM

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Swami Nath, son of Sarvajit  
at present posted as TGT (Maths)

at Kendriya Vidyalaya No.1  
Chakeri Kanpur.

.... Applicant

(By Adv: Shri S.K.Chaubey)

Versus

1. Union of India through Secretary  
Ministry of Human Resources  
and Development, New Delhi.
2. Deputy Commissioner(Admn) Kendriya  
Vidyalaya Sangthan, 18 Institute  
Area Shahid Jot Singh  
Marg, Lucknow.
3. Assistant Commissioner  
Kendriya Vidyalaya Sangthan  
Sector-J, Aliganj, Lucknow.
4. The Principal, Kendriya Vidyalaya  
Sangthan, Sector-J, Aliganj  
Lucknow.
5. Commissioner, Kendriya Vidyalaya Sangthan, New Delhi- 110 011

... Respondents

(By Adv: shri N.P.Singh)

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

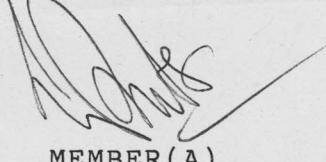
By this OA the applicant has prayed for a direction to the respondents to promote the applicant on the post of PGT(Maths) from TGT(Maths) w.e.f. 1994 with the entire benefits. Before coming to this Tribunal applicant filed representations before respondents on 21.11.1998(Annexure 1), 14.12.1999(Annexure 3) and 6.5.2001(Annexure 4). The grievance of the



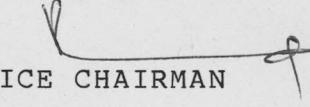
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applicant is that representations have not yet been decided. In our opinion ends of justice will be served if the Commissioner of Kendriya Vidyalaya Sangthan is directed to consider and decide the representation of the applicant by a reasoned order within a specified time.

The OA is disposed of finally with the direction to the Commissioner Kendriya Vidyalaya Sangthan New Delhi to consider and decide the representations of the applicant within three months by a reasoned order. To avoid delay it shall be open to the applicant to file a fresh copy of the representation alongwith copy of this order. No order as to costs.



MEMBER(A)



VICE CHAIRMAN

Dated: 26.11.2001

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